

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SHYAMAL MANDAL VS PALLISHREE LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Samriddha Sen, Adv. : For Operational Creditor
Ms. S. Chatterjee Mishra, Adv.

Ms. Neelina Chatterjee, Adv. : For Corporate Debtor
Mr. Suvodeep Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor seeks three days' time to file its reply affidavit, Board Resolution and Vakalatnama. Time is allowed.
3. Post this matter for hearing on **11/3/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**